

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-505
IB-650/ND/2023

IN THE MATTER OF:

Bank of Maharashtra

....Applicant

Vs.

Neelamani Jain

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 04.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Ms. Aastha
Vishnoi, Adv. a/w Mr. Shantanu Kumar (RP)

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of Resolution Professional is present and submitted that they have filed their Report under Section 99 of the IBC. However, the same is not listed today. Ld. Counsel on behalf of Personal Guarantor is also present. In view of this, list the matter on **20.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)